

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**Date : 10th January, 2017
Time : 10:30 AM**

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 09/2017	Kumar Gaurav Vs. Laureate Buildwell Pvt. Ltd. & Ors.	Mr. Nachiketa Joshi, Adv. for Applicant
2.	Original Application No. 13/2017	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Mr. Nishtha Chawla, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 501/2016 (M.A. 1207/2016)	Green Park Extension Association & Ors. Vs. New Delhi Municipal Council (NDMC) & Ors.	Mr. Mukesh Kumar, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Rajiv Bansal, Adv. for DDA
FOR HEARING			
4.	Original Application No. 56(THC)/2013 (M.A. No. 1087/2016)	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Birja Mahapatra, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. Ajit Kulshreshta, Adv. for R-14 Mr. Bharat Arora, Adv.
5.	Original Application No. 57(THC)/2013	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Ms. Sakshi Popli, Adv. for NDMC

6.	Appeal No. 127/2015	M/s Walia Construction Vs. State of Punjab & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. S. K. Pabbi, AAG with Mr. I. K. Kapila, Adv. for R-1, 2, 4 to 6 Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani, Adv. for R-7 Mr. A. K. Prasad, Adv. for MoUD Mr. Anil Soni, AAG with Mr. Nagendar Benipal, Adv. for R-9
7.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs. Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja, Adv. for R-2 Mr. A. P. Singh, Adv. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Balendu Shekhar, Adv. for SDMC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Biraja Mahapatra, Adv.
8.	Execution Application No. 08/2016 (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. for R-10 & 11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Adv. Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P.
9.	Original Application No. 73/2016 (M.A. No. 413/2016 & M.A. No. 763/2016)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.
10.	Original Application No. 88/2016	Nandan Singh Bora Vs. Union of India & Ors.	Mr. Rajeev Bisht & Mr. Surinder Singh, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8
11.	Original Application No. 298/2016	Shoaib Haider Vs. Union of India & Ors.	Ms. Eshita Barnah, Adv. & Mr. Shoaib Haider, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-2 to 5, 7 & 8 Mr. Narender Pal Singh, Adv. for DPCC Mr. Saurabh Sharma, Adv. for R-6 & 7 Ms. Puja Kalra, Adv. for SDMC

12.	Original Application No. 435/2016	N. S. Yadav & Ors. Vs. Commissioner, North MCD & Ors.	Mr. Alakh Alok Srivastava, Adv. for Applicants Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Jindal, Adv.
13.	Original Application No. 473/2016	Kantanath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Suraj Singh & Rahul Kumar, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rahul Khurana, Adv. for R-6 to 8, 12 to 17, 19, 20, 23, 25, 30, 35, 37, 41, 42, 47, 48, 51, 53, 54, 56, 62, 71, 79, 85 & 101 Mr. Abhishek Yadav, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB
14.	Original Application No. 64/2016	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Rahul Kumar, Adv. for Applicant Mr. Pradeep Kumar & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 & 4 Mr. Rohit Pandey, Adv. for R-5 to 28 Mr. Praveen Kumar Tiwari, Adv. for R-13 Mr. Bharat Sangal, Adv. for R-16 & 17

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**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

Date : 10th January, 2017

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING (IN CHAMBER OF HON'BLE DR. JAWAD RAHIM)			
1.	Review Application No. 35/2016 (M.A. No. 1255/2016) IN O. A. No. 564/2016	Abhinav Kumar Vs. State of U.P. & Ors.	Mr. Sharad Chauhan, Adv. for Applicant

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